

OFFICE OF THE DISTRICT JUDGE, MATHURA

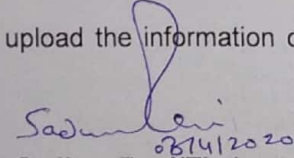
Dated: 03/04/2020

ORDER NO. 57 /2020

In compliance of Hon'ble Court's E-mail dated 31.03.2020 regarding taking all preventive and remedial measures for combating the impending threat of COVID-19, the Civil Court, Mathura is being closed from 23.03.2020 to till further order. Hence all the cases are fixed in the District Court, Mathura, Subordinate Court Chhata and Gram Nyayalaya Mant, during the lock down period are adjourned en-block for the next date of hearing as per the table given below-

SL.NO	CASES LISTED ON	CASES ADJOURNED TO
1	23.03.2020	28.04.2020
2	24.03.2020	29.04.2020
3	25.03.2020	30.04.2020
4	26.03.2020	01.05.2020
5	27.03.2020	02.05.2020
6	30.03.2020	04.05.2020
7	31.03.2020	05.05.2020
8	01.04.2020	06.05.2020
9	03.04.2020	07.05.2020
10	04.04.2020	08.05.2020
11	06.04.2020	11.05.2020
12	07.04.2020	12.05.2020
13	08.04.2020	13.05.2020
14	09.04.2020	14.05.2020
15	10.04.2020	15.05.2020
16	13.04.2020	16.05.2020
17	14.04.2020	18.05.2020

System Officer, District Court, Mathura is directed to upload the information on the website of District Court, Mathura.


Sadhna Rani(Thakur)
District Judge,
Mathura.

Copy forwarded for information and necessary action to:

1. All the Ld. Judicial Officers of subordinate courts of District Court, Mathura
2. President/ Secretary, the Bar Associations, Mathura , outlying Court Chhata, and Gram Nyayalaya Maant, Mathura
3. .District Information Officer, Mathura for publication in daily News Papers